

Dear Mr. Robert J Ravi / Sunil Gupta

I have gone through the "THE TELECOM COMMERCIAL COMMUNICATIONS CUSTOMER PREFERENCE (TENTH AMENDMENT) REGULATIONS, 2012.

My views are as follows:

1. One of the penalties proposed for originating UCCs is "not to provide telecom resources for one year". The period of one year should be made at least two years and the penalty payable should be Rs.10,000/ and not Rs.500/.
2. Telcos should be strictly monitored for implementing these guidelines.

From

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